

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 26<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP (IB) No. 45/CB/2021

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Visa Coke Ltd. -Vs- Mescoco Kalinga Steel Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.  
 Mr. S. Pholgu, Adv.  
 Mr. A. Agarwal, Adv.  
 Mr. J. Sahoo, Adv.  
 Mr. S. Agrawal, Adv.  
 Mr. J. Joshi, Adv.

For Respondent (s)

Mr. Patita Paban Bishwal, Adv.

**ORDER**

Both side counsel present. Ld. Counsel Mr. S. K. Acharya appearing on behalf of the respondent submits that settlement talks between the parties are at its advanced stage and the matter is likely to be settled soon. Requests for a short adjournment to report settlement. In consideration of request, matter adjourned to 14.11.2022 for reporting settlement. Pleadings are complete in the matter. Both sides to note that if no settlement is reported on the next date of hearing, the matter shall be taken up for arguments and disposal on merits on the aforesaid date.

Sd

**Satya Ranjan Prasad**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**